

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (CAA)-65(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE COMPANY: GM Maintance Technology Pvt. Ltd
AND
Noida Trading Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-234

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rashmi Gupta	Practising Company Secretary.	Petitioners	Rashmi Gupta

ORDER

List for orders on 4th May, 2017.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT
Sd/-
(R.VARADHARAJAN)
MEMBER(JUDICIAL)

03.05.2017
V.Sethi